

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.62 of 2017 (SZ)**

**Applicant(s)**

Fr. Joseph Arackaparambil  
Darsana, Malayattoor Illithodu  
Kerala

**Respondents**

M/s. Bee Vee Jay Associates  
Malayattoor Mini Industrial Estate  
Kadappara, rep by its Managing  
Partner Varghese C.S, and others

**Legal Practitioners for Applicant(s)**

M/s. Varghese K. Paul  
John Mathew Therezhath

**Legal Practitioners for Respondents**

M/s. M.A.Abdul Hakhim for R1, R2, R4  
Mrs.Rema Smirithi for R3 to R7 & R11  
Mr.D.S.Ekambaram for R8  
Mrs. Vidyalakshmi Vipin for R9  
M/s. P. Mohandas for R10  
Mrs.Sumathi for R12

Note of the Registry	Orders of the Registrar
Order No. 1	<p>Date: 16.08.17</p> <p style="text-align: center;">Applicant counsel present. Ms. Rema Smrithi files MoA for R3 to R6 and R11. R8, R12 counsel present. No representation for others. On request for filing reply of R3 to R7, R10 to R12 call on 11.09.2017 NFA.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>